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No. K-13027/03/2021-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
NEW DELHI-110 011.

Dated: 10th February, 2022.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri (1) V. Narasingh, (2) Biraja Prasanna Satapathy and (3) Murahari Sri Raman, to be Judges of the Orissa High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.

MP
10/2/2022

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

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Dated 10.02.2022

Copy to:-

- 1 S/Shri (1) V. Narasingh, (2) Biraja Prasanna Satapathy and (3) Murahari Sri Raman, Advocates, C/o the Registrar General, Orissa High Court, Cuttack.
- 2 The Secretary to Governor, Odisha, Bhubneswar.
- 3 The Secretary to Chief Minister, Odisha, Bhubneswar.
- 4 The Secretary to the Chief Justice, Orissa High Court, Cuttack.
- 5 The Chief Secretary, Government of Odisha, Bhubneswar.
- 6 The Registrar General, Orissa High Court, Cuttack.
- 7 The Accountant General, Odisha, Bhubneswar.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/ PS to MOS (Law)/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037